

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2020/L 2982

Dated 5th December, 2020

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

Subject:- Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of November, 2020 under the Jurisdiction of Khowai Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of September, 2020 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	<b>169</b>	<b>0</b>	<b>306</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>475</b>	<b>1</b>
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	<b>17</b>	<b>0</b>	<b>298</b>	<b>84</b>	<b>764</b>	<b>0</b>	<b>1079</b>	<b>84</b>
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowai, Tripura.	<b>45</b>	<b>5</b>	<b>55</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>100</b>	<b>5</b>
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	<b>38</b>	<b>0</b>	<b>90</b>	<b>0</b>	<b>556</b>	<b>0</b>	<b>684</b>	<b>0</b>
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	<b>26</b>	<b>0</b>	<b>248</b>	<b>11</b>	<b>808</b>	<b>0</b>	<b>1082</b>	<b>11</b>
Total=	<b>295</b>	<b>5</b>	<b>997</b>	<b>96</b>	<b>2128</b>	<b>0</b>	<b>3420</b>	<b>101</b>

Yours faithfully

PANKAJ KUMAR  
DATTA

District & Sessions Judge  
Khowai, Tripura

Digitally signed by PANKAJ KUMAR DATTA  
DN: cn=PANKAJ KUMAR DATTA, o=HIGH COURT OF TRIPURA, postalCode=781001, st=TRIPURA, serialNumber=25427, email=PANKAJ.KUMAR@JUDICIALHIGHCOURTTRIPURA.GOV.IN  
serialNumber=25427, email=PANKAJ.KUMAR@JUDICIALHIGHCOURTTRIPURA.GOV.IN  
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